



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,17th January 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-01-2019 TO 01-03-2019, (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
8	Mat.App./51/2018 WITH OFFICE NOTE & LCR, FIXED	SMT DIPIKA GOGOI KHANIKAR Versus SRI PRADIP KHANIKAR	MR. A K GUPTA MR. R S MISHRA	MR G P BHOWMIK MS P CHETIA
WITH				
9	CRP/278/2017	PRADIP KHANIKAR Versus SMT. DIPIKA KHANIKAR	MRG P BHOWMIK MR.D KALITA MS.P CHETIA	MR. A K GUPTA MR. R S MISHRA
WITH				
10	Mat.App./21/2018	PRADIP KHANIKAR Versus SMT. DIPIKA KHANIKAR	MR G P BHOWMIK MR. D KALITA MS P CHETIA	MR. A K GUPTA MR. R S MISHRA
ORDERS				
11	PIL(Suo Moto)/6/2018 FIXED	XXXX Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA SC, GHC	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/01/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
3)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
4)	MS. S PARVEEN	05-01-2019	To	31-01-2019
5)	MR. R P SINGH	17-01-2019	To	21-01-2019
6)	MR. A K DAS	07-01-2019	To	18-01-2019
7)	MS. S HAZARIKA	07-01-2019	To	18-01-2019
8)	MR. A PAUL	08-01-2019	To	28-01-2019
9)	MR. B DEB	11-01-2019	To	17-01-2019
10)	MR. U K NAIR	09-01-2019	To	18-01-2019
11)	MR. S K JAIN	10-01-2019	To	20-01-2019
12)	MR. P KATAKI	18-01-2019	To	24-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 53 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
11	WP(C)/5166/2017 FIXED	MUKUL CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MR.I CHOWDHURY MR.A K BARUAH MR.S BISWAKARMA	MS.A VERMASC, Finance R - 4 MR.S P DAS(R - 2 & 3) MR. D NATH(Addl. Sr. GA, Assam (R - 1))
	WITH I.A.(Civil)/2892/2018 in WP(C)/5166/2017	SRI MUKUL CHOUDHURY Versus DIRECTOR GENERAL, VIGILANCE AND ANTI-CORRUPTION, ASSAM	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA	MR. S P DAS MR. B GOGOI SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 17/01/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
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5)	MR. R P SINGH	17-01-2019	To	21-01-2019
6)	MR. A K DAS	07-01-2019	To	18-01-2019
7)	MS. S HAZARIKA	07-01-2019	To	18-01-2019
8)	MR. A PAUL	08-01-2019	To	28-01-2019
9)	MR. B DEB	11-01-2019	To	17-01-2019
10)	MR. U K NAIR	09-01-2019	To	18-01-2019
11)	MR. S K JAIN	10-01-2019	To	20-01-2019
12)	MR. P KATAKI	18-01-2019	To	24-01-2019
13)	MR. P KATAKI	28-01-2019	To	30-01-2019
14)	MR. R DAS	17-01-2019	To	17-01-2019
15)	MR S BORGHAIN	17-01-2019	To	19-01-2019
16)	MR S DEY	17-01-2019	To	04-02-2019
17)	MD. A J ATIA	17-01-2019	To	21-01-2019
18)	MR. A DUTTA	17-01-2019	To	18-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CRIMINAL SINGLE BENCH]

THIS BENCH WILL SIT AT 2:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL PETITION) FROM ITEM
NOS. 1 TO 25 ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
6	Bail Appln./2959/2018	MOHIDUL ISLAM Versus UNION OF INDIA	MR. K K BHATTACHARYYA	SC, CUSTOMS
ADMISSION				
7	Crl.Pet./351/2015 FIXED	NISHAN PRAKASH Versus THE STATE OF ASSAM AND ANR	MR.A AHMED MR.A BHATTACHARYA MR.S DEY MS.B SAIKIA MR.S A SIKDER MR.N GANGULY	PP, ASSAM
8	Crl.Pet./803/2016 FIXED	SMTI ANURADHA GOGOI and 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MR.K H CHOUDHURY	MR.H K SARMA(R-2) MR.T SARMAR-2 PP, ASSAM
9	Tr.P.(Crl.)/5/2018 FIXED	ANIMA DEBNATH Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MR. P TELI	MR. S BISWAS R2 PP, ASSAM
10	Tr.P.(Crl.)/34/2018 FIXED	NAZRUL ISLAM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	MR. SK S N MOHAMMAD (R2) MR. SK N MOHAMMAD (R2) MR. A IKBAL (R2) PP, ASSAM
11	Crl.Pet./579/2018 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR D P SAHU	R SARMAH (R2) PP, ASSAM
WITH				
12	Crl.Pet./161/2018	MD. ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR D P SAHU	MR. H NATH PP, ASSAM
13	Crl.Pet./590/2018 FIXED	SRI SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM AND ANR.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MR B BURAGOHAİN (R2) MR. P K GOGOI (R2) MR J P KACHARI (R2) MR. B C DAS, LAC (R-2) PP, ASSAM

WITH
I.A.(CrI.)951/2018
in CrI.Pet./590/2018

MRS. BHANU RAJKHOWA KONWAR
Versus
SATYENDRA MOHAN DASTIDAR AND ANR
RAJIB HUSSAIN THAKURIA
Versus
THE STATE OF ASSAM AND ANR.

MR B BURAGOHAIN
MR. P K GOGOI
MR J P KACHARI
MR. R HAZARIKA
MR. N HASAN
MR. J ROY
MR. A HASAN
MR. C CHAKRAVARTY

MR. M MAHANTA
MR. M CHOUDHURY
MR. P K MUNIR
MR D K BORDOLOI (R2)
MS. J PAUL (R2)
PP, ASSAM

14 CrI.Pet./612/2018
FIXED

15 CrI.Pet./791/2018
FIXED

ABDUS SALAM
Versus
SUFIA KHATUN

MD H R AHMED

MR. M U MONDAL
MD. I H KHAN

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LEAVE NOTE OF ADVOCATES FOR 17/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
3)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
4)	MS. S PARVEEN	05-01-2019	To	31-01-2019
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18)	MR. A DUTTA	17-01-2019	To	18-01-2019
19)	MR. G C PHUKAN	17-01-2019	To	18-01-2019
20)	MR. R GOSWAMI	17-01-2019	To	17-01-2019
21)	MR. M H LASKAR	17-01-2019	To	18-01-2019
22)	MR D C K HAZARIKA	17-01-2019	To	23-01-2019
23)	MR. P J PHUKAN	17-01-2019	To	18-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 03-01-2019
TO 01-03-2019, ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	MACApp./262/2018 FIXED	HIRAKJYOTI BORA Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE

LEAVE NOTE OF ADVOCATES FOR 17/01/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
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19)	MR. G C PHUKAN	17-01-2019	To	18-01-2019
20)	MR. R GOSWAMI	17-01-2019	To	17-01-2019
21)	MR. M H LASKAR	17-01-2019	To	18-01-2019
22)	MR D C K HAZARIKA	17-01-2019	To	23-01-2019
23)	MR. P J PHUKAN	17-01-2019	To	18-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL AND CRIMINAL
REVISION) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
8	Crl.Pet./907/2017 WITH OFFICE NOTE, FIXED	JAHID HUSSAIN Versus THE STATE OF ASSAM and ANR.	MR.M K SAH DR. N DEKA DR.A SAH MR.N UDDIN	PP, ASSAM
9	Crl.Pet./522/2018 FIXED	BRAHAM PRAKASH BANSAL Versus SUNAYNA BANSAL	MR. R DE MR. P J SAIKIA	
10	I.A.(Crl.)/715/2018 WITH LCR, FIXED in Crl.A./293/2018 WITH Crl.A./293/2018	SRI MOHEN CHANDRA BORO Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
		SRI MOHEN CHANDRA BORO Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
HEARING				
11	Crl.A./59/2014 WITH LCR 3 FILES & P.B. 1, B/O	MOHAMMAD KADAR ALI @ KADER ALI Versus UNION OF INDIA	MR.H R A CHOUDHURY Sr. Adv. MR.B K MAHAJAN MR.P K DAS MR.A CHOUDHURY MR.A AHMED MR.R ALI	MR. B SARMA SC, NCB
12	Crl.Rev.P./201/2016 FIXED	SHANTI ENTERPRISE and ANR. Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MRJ RAHMAN	MR.R DE(R-2) PP, ASSAM MR.R J SARMA(R-2)
13	Crl.Pet./219/2016 WITH LCR 1 FILE, FIXED	SUDIP DHAR Versus THE STATE OF ASSAM AND ANR	MR. B SAHARIA MR. A M BARBHUIYA MS. A AHMED	MR.A PARVEZ(R-2) MR N J DAS(R-2) MR.D GOGOI(R-2) PP, ASSAM



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SUPPLEMENTARY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 10

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 60 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
3	WP(C)/5828/2016 B/O	SITARAM DOLEY Versus THE STATE OF ASSAM AND 9 ORS	MR.J AHMED MR.S DAS MR.S ISLAM MR A HAQUE MS.D BORA MRR AMEEN	MR.S BHARALI(R-10) MR.M DAS(R-10) MS.M GOSWAMI(R-10) MR.N K NEOGR-10 MS.K DUTTA(SC, TRANSPORT DEPTT.)

LEAVE NOTE OF ADVOCATES FOR 17/01/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
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9)	MR. B DEB	11-01-2019	To	17-01-2019
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11)	MR. S K JAIN	10-01-2019	To	20-01-2019
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20)	MR. R GOSWAMI	17-01-2019	To	17-01-2019
21)	MR. M H LASKAR	17-01-2019	To	18-01-2019



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[AT 10:30 AM]

BEFORE:

**HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 11

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/8490/2018 FIXED WITH LCR in WP(C) 6875/16, 4272/16, 4317/16, 6168/16, 6211/16, 7346/16, 959/17, 1175/17, 2970/17, 7014/17, 572/18, 614/18, 623/18, 650/18, 761/18, 4983/18, 5015/18, 5016/18, 4013/18 & 6710/18.	INDIRA NEWAR Versus UNION OF INDIA AND 5 ORS.	MR. S SHARMA MS. P TALUKDAR MR. M P SARMA MS. B M CHHETRI	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T MRS A VERMA SC, ELECTION COMMISSION.
37	WITH WP(C)/3648/2016	LAKSHMI PRASAD SHARMA @ LAKHI PRASAD SHARMA and 7 ORS Versus ELECTION COMMISSION OF INDIA and 6 ORS	MR.M AHMED MR.N HOSSAIN MRM MONDAL	GA, ASSAM ASSTT.S.G.I.
38	WITH WP(C)/4272/2016	THAGENDRA BOJGAI Versus THE UNION OF INDIA and 3 ORS	MR.K K SHARMA	GA, ASSAM ASSTT.S.G.I.
39	WITH WP(C)/4317/2016	SMTI BIMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.P N SHARMA MS.N DAIMARI	GA, ASSAM SC, C.G.C.
40	WITH WP(C)/6168/2016	SURAMANI OZA Versus THE STATE OF ASSAM AND 5 ORS	MR.P N SHARMA MS.N DAIMARI	GA, ASSAM ASSTT.S.G.I.
41	WITH WP(C)/6211/2016	KEDAR ADHIKARI Versus THE STATE OF ASSAM AND 5 ORS	MR.P N SHARMA MS.N DAIMARI	GA, ASSAM ASSTT.S.G.I.
42	WITH WP(C)/6875/2016	SMT. MITHU CHETRI Versus THE UNION OF INDIA and 3 ORS	MR.K K SHARMA MR.S SHARMA MR.N N UPADHAYA	GA, ASSAMR-2-4 ASSTT.S.G.I.(R-1)
43	WITH WP(C)/7153/2016	HEM PRASAD SARMA @ HEM PRASAD POUREL Versus UNION OF INDIA and 2 ORS	MR.D SARMA MRA UPADHYAY MS.K JAIN MRT BORA	GA, ASSAM ASSTT.S.G.I.

44	WITH WP(C)/7346/2016	DAL BAHADUR CHETRY Versus THE STATE OF ASSAM and 5 ORS.	MR.P N SHARMA MS.N DAIMARI	GA, ASSAM ASSTT.S.G.I.
45	WITH WP(C)/7934/2016	SMTI. NETRA MAYA CHETRI Versus UNION OF INDIA AND 4 ORS	MR.A K PURKAYASTHA MR.M K BORO MR.R DHAR MR.B KAKATI MR.N N UPADHAYA MS.L DAS	GA, ASSAM MR.S C KEYAL(Assistant Solicitor General of India) MR.C CHOUDHURY ASSTT.S.G.I.
46	WITH WP(C)/959/2017	SMT. BEDA MAYA DEVI Versus THE STATE OF ASSAM and 5 ORS.	MR.A R TAHBILDAR MR.P N SHARMA	GA, ASSAM ASSTT.S.G.I.
47	WITH WP(C)/1175/2017	GANESH BAHADUR POWREL @ GANESH POWREL @ GANESH CHETRY @ GANESH KHARKA Versus THE STATE OF ASSAM and 4 ORS.	MR.A R TAHBILDAR MR.P N SHARMA	GA, ASSAM ASSTT.S.G.I.
48	WITH WP(C)/2970/2017	TANKA UPADHYAY @ TANKA PRASAD Versus THE STATE OF ASSAM and 4 ORS.	MR.D DOLEY MR.P N SHARMA	GA, ASSAM ASSTT.S.G.I.
49	WITH WP(C)/7014/2017	JIBAN SARMAH Versus THE UNION OF INDIA and 4 ORS.	MR.P SARMAH MS R D KAKATI MR.S K SINGHA MR.A ADHIKARY MR.S UPADHAY	GA, ASSAM ASSTT.S.G.I.
50	WITH WP(C)/572/2018	KUSUM CHIKTAL @ KUSUM DEVI Versus THE UNION OF INDIA AND 3 ORS	MR A. UPADHYAY MS. K JAIN MR. P UPADHYAY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T. SC, ECI
51	WITH WP(C)/614/2018	PURNA CHAPGAI Versus THE UNION OF INDIA	MR. A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. D BARUAH SC, NRC MS. A VERMA ASSTT.S.G.I. SC, FT SC, ECI
52	WITH WP(C)/623/2018	LILA DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. D BARUAH SC, NRC MS. A VERMA ASSTT.S.G.I. SC, FT SC, ECI
53	WITH WP(C)/650/2018	GITA DEVI ALIAS GITA NEWAR Versus THE UNION OF INDIA AND 3 ORS.	MR. A UPADHAY MS. K JAIN MR. P UPADHYAY	MR. D BARUAH SC, NRC MS. A VERMA ASSTT.S.G.I. SC, ECI SC, FT
54	WITH WP(C)/761/2018	SADA KUMARI LIMBU ALIAS SADA KUMARI RAI Versus THE UNION OF INDIA AND 3 ORS	MR. A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. D BARUAH SC, NRC MS. A VERMA ASSTT.S.G.I. SC, ECI SC, F.T

55	WITH WP(C)/4013/2018	SMT. MOSTIMAYA LIMBU Versus UNION OF INDIA AND 5 ORS.	MR D BORUAH DR R SARMA MR. B K BHATTACHARJEE MR R DHAR MR N N UPADHYAYA MS. D SHARMA MS. N BARMAN MS. P SAHA MR. B B KAKATI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH I.A.(Civil)/4190/2018 in WP(C)/4013/2018	SMT. MOSTIMAYA LIMBU Versus UNION OF INDIA AND 5 ORS.	MR D BORUAH MR. B B KAKATI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
56	WITH WP(C)/4983/2018	SMT. TARA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR P N SARMA	SC, NRC SC, F.T SC, ELECTION COMMISSION. ASSTT.S.G.I.
57	WITH WP(C)/5015/2018	TANKA BAHADUR NEWAR Versus THE UNION OF INDIA AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
58	WITH WP(C)/5016/2018	PABITRI UPADHYAY@ PABITRA UPADHYAY Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. P N SHARMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
59	WITH WP(C)/5641/2018	AMBIKA DEVI @ AMBIKA DEVI DIMAL Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
60	WITH WP(C)/6232/2018	RAM PRAKASH PAKKREL @ RAM PRASAD UPADHYA Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
61	WITH WP(C)/6710/2018	KAMAL KUMAR TAMANG Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH MR. U DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
62	WITH WP(C)/7228/2018	BIJOY LABUR @ BIJOY DARJEE Versus THE UNION OF INDIA AND 5 ORS.	MR. K BORUAH MR. P BORDOLOI MR. M ALOM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
63	WITH WP(C)/7316/2018	MAYA CHETRI Versus UNION OF INDIA AND 7 ORS.	MR S KHOOND MS. J KALITA MS. N BORAH	SC, NRC SC, F.T ASSTT.S.G.I. SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 17/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
3)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
4)	MS. S PARVEEN	05-01-2019	To	31-01-2019
5)	MR. R P SINGH	17-01-2019	To	21-01-2019
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10)	MR. U K NAIR	09-01-2019	To	18-01-2019
11)	MR. S K JAIN	10-01-2019	To	20-01-2019
12)	MR. P KATAKI	18-01-2019	To	24-01-2019
13)	MR. P KATAKI	28-01-2019	To	30-01-2019
14)	MR. R DAS	17-01-2019	To	17-01-2019
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16)	MR S DEY	17-01-2019	To	04-02-2019
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18)	MR. A DUTTA	17-01-2019	To	18-01-2019
19)	MR. G C PHUKAN	17-01-2019	To	18-01-2019
20)	MR. R GOSWAMI	17-01-2019	To	17-01-2019
21)	MR. M H LASKAR	17-01-2019	To	18-01-2019
22)	MR D C K HAZARIKA	17-01-2019	To	23-01-2019
23)	MR. P J PHUKAN	17-01-2019	To	18-01-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,17th January 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 54 TO 106 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	WP(C)/7400/2015 FIXED	OIL INDIA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID MR.A J MAHANTA	GA, ASSAM MR.Y DOLOI(R- 1-4) MR.S K KEJRIWAL MR. B GOSWAMI (ADDL. A. G., ASSAM) MR. P KAKATI (GA, ASSAM)
	WITH I.A.(Civil)/662/2016 in WP(C)/7400/2015	THE ASSAM TEA and TEA SEED PLANTATIONS PVT.LTD. Versus OIL INDIA LIMITED and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.S N SARMA GA, ASSAM MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID MR.A J MAHANTA
	WITH I.A.(Civil)/667/2016 in WP(C)/7400/2015	THE ASSAM TEA and TEA SEED PLANTATIONS PVT.LTD. Versus OIL INDIA LIMITED and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.S N SARMA GA, ASSAM MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL MR.A J MAHANTA MR.A JAHID
32	WP(C)/1806/2017	THE ASSAM TEA and TEA SEED PLANTATIONS P LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.Y DOLOI(R- 1-3) SC, OIL ADDL. AG, ASSAM



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CIVIL BENCH

THIS BENCH WILL SIT AT 2:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 61 TO 106 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
5	AB/124/2019	ABDUL GAFUR Versus THE STATE OF ASSAM	MR. S B RAHMAN MR A W AMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/01/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
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22)	MR D C K HAZARIKA	17-01-2019	To	23-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./82/2019	KUPPUM VENKATESH SRIKANTH @ KUPPUM VENKATASH SRIKANTH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
53	Bail Appln./83/2019	RAHUL ALI @ NANDU AND 2 ORS. Versus THE STATE OF ASSAM	MR A K AZAD MS. C KALITA	PP, ASSAM
54	Bail Appln./87/2019	SAIFUL ISLAM @ ASHRAFUL ALOM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
55	Bail Appln./88/2019	PRADIP CHANDRA DAS @ PADU DAS AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN	PP, ASSAM
56	Bail Appln./91/2019	DIPANKAR SARKAR AND ANR. Versus THE STATE OF ASSAM	MS C MEDHI MR. S NATH	PP, ASSAM
57	Bail Appln./94/2019	JADAB SARMA AND 11 ORS. Versus THE STATE OF ASSAM	MR. R SARMA MS. I DEKA	PP, ASSAM
58	Bail Appln./95/2019	ROHIT DAS @ BIPLAB DAS Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	PP, ASSAM
MOTION				
59	AB/62/2019 FIXED	SUMESWAR DAS @ BHULONG Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED MR K TALUKDAR	PP, ASSAM
60	AB/64/2019 FIXED	GULAP BABU @ GULAB BABU Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED MR K TALUKDAR	PP, ASSAM
61	AB/107/2019	SOBUR UDDIN BEPARI Versus THE STATE OF ASSAM	MR. I HAQUE	PP, ASSAM
62	AB/108/2019	MOSHAROF HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM

63	AB/110/2019	RAJIBUL ISLAM Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	PP, ASSAM
64	AB/111/2019	IDRISH ALI Versus THE STATE OF ASSAM	MR. I HUSSAIN MR. F A HASSAN	PP, ASSAM
65	AB/112/2019	BIKRAMJIT DEY AND 7 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS	PP, ASSAM
66	AB/113/2019	SAIBUL HOQUE Versus THE STATE OF ASSAM	MR. I HAQUE	PP, ASSAM
67	AB/114/2019	JAMAL UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
68	AB/115/2019	MOMIR ALI @ MD. MOMINUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR B ISLAM MR. M HAQUE MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
69	AB/116/2019	ABUL HUSSAIN @ ABUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MD R ISLAM	PP, ASSAM
70	AB/117/2019	DULU BORA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
71	AB/118/2019	ASHIDUL HOQUE Versus THE STATE OF ASSAM	MR. A ROSHID MR. M HUSSAIN	PP, ASSAM
72	AB/119/2019	JOHIR UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
73	AB/121/2019	TAIZUL ISLAM Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
74	AB/122/2019	NABADEEP MAZUMDER Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
75	AB/123/2019	MOMINUR ALI Versus THE STATE OF ASSAM	MR. SK N MOHAMMAD	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
76	Bail Appln./2406/2018 WITH LCR, FIXED	JOGENDRA DHAWMIN Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MS. P DAS	PP, ASSAM
77	WITH Crl.Rev.P./445/2018	JOGENDRA DHAWMIN Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI	SPECIAL PP ASSAM
78	Bail Appln./74/2019 FIXED	SADEK ALI Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH	PP, ASSAM
79	Bail Appln./77/2019 FIXED	PABAN SARKAR @ NARAYAN Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
80	Bail Appln./84/2019 FIXED	AMZAD ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
<u>BAIL HEARING</u>				
81	AB/2953/2018 FIXED	HASIM ALI @ BHAITI Versus THE STATE OF ASSAM	MR. R PHUKAN MR D J DAS	PP, ASSAM

82	AB/3066/2018 FIXED	ANIL THAKUR @ ANIL KR. THAKUR Versus THE STATE OF ASSAM	MR. T CHUTIA	MR. A M BORA, SC MEDICAL COUNCIL OF INDIA PP, ASSAM
83	AB/3284/2018 FIXED (CONNECTED WITH ITEM NO. 44 IN THE DAILY CAUSELIST.)	ARPAN KUMAR SHARMA BORDOLOI Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MR. M CHALIHA	MR. R K PRADHAN (FOR INFORMANT) MR. A K SAIKIA (FOR INFORMANT) PP, ASSAM
	WITH I.A.(CrI.)/873/2018 in AB/3284/2018	DHIRAJ DAS KASHYAP Versus ARPAN KUMAR SARMA BORDOLOI AND ANR	MR. R K PRADHAN MR. A K SAIKIA	MR R CHAKRAVORTY MR. M CHALIHA PP, ASSAM
84	AB/3326/2018	RAJON UDDIN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN	PP, ASSAM
85	AB/3398/2018	KURBAN ALI Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MS. H DAS	MR. A KHANIKAR (FOR INFORMANT) MR. P KONWAR (FOR INFORMANT) PP, ASSAM
86	AB/3464/2018	TAHIR AHMED Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MS. S RASUL	PP, ASSAM
87	AB/3502/2018	MANOJ BANIK Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
88	AB/3518/2018	AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
89	AB/3531/2018 FIXED	RAJU KALITA Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. N UDDIN MS B B AHMED	PP, ASSAM
	WITH I.A.(CrI.)/34/2019 in AB/3531/2018	RAJU KALITA Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
90	AB/3675/2018 FIXED	JOYNAL UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR	PP, ASSAM
91	AB/3804/2018	MAINA DAS @ MANUWARA BEGUM Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA MS. G BARUAH	PP, ASSAM
92	AB/3843/2018	RATUL ALI @ RATUL AHMED Versus THE STATE OF ASSAM	MR L KALITA	PP, ASSAM
93	AB/3854/2018	SULTAN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
94	AB/3857/2018 FIXED	MONJULI BEGUM Versus THE STATE OF ASSAM	MR. J AHMED S Z AHMED S Z AHMED MRS R BEGUM MR R A AHMED	PP, ASSAM
95	AB/3869/2018	AJAY KR. SINGH Versus STATE OF ASSAM	MS. K JAIN	PP, ASSAM
96	AB/3873/2018	RAJAB ALI Versus THE STATE OF ASSAM	MR A UPADHYAY	PP, ASSAM
97	AB/3933/2018	RATU KUMAR DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	PP, ASSAM
98	AB/3941/2018	MAIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. P K MAZUMDAR MR D J DAS	PP, ASSAM

99 AB/38/2019
FIXED

AYNAL HOQUE
Versus
THE STATE OF ASSAM

MR. A K AHMED

PP, ASSAM

100 AB/65/2019
FIXED

SUBRATA CHAKRABARTY
Versus
THE STATE OF ASSAM

MD R ALI
MR. A CHAUDHURY
MR. P K DAS
MR N J DAS
MR. N MAHAJAN

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LEAVE NOTE OF ADVOCATES FOR 17/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
3)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	RFA/27/2016 WITH LCR, FIXED	M/S THE PRAG BOSIMI SYNTHETICS LTD., Versus M/S NORTH EASTERN SUPPLY CORPORATION and ORS,	MR.N C DAS MR.R P SARMAH MR.A L MANDAL MR.A DAS MS.M DEVI MS.K DAS	MR.P BHOWMICK(R- 2-5) MS.R DEKAR- 2-5

LEAVE NOTE OF ADVOCATES FOR 17/01/2019

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9)	MR. B DEB	11-01-2019	To	17-01-2019
10)	MR. U K NAIR	09-01-2019	To	18-01-2019
11)	MR. S K JAIN	10-01-2019	To	20-01-2019
12)	MR. P KATAKI	18-01-2019	To	24-01-2019
13)	MR. P KATAKI	28-01-2019	To	30-01-2019
14)	MR. R DAS	17-01-2019	To	17-01-2019
15)	MR S BORGOHAIN	17-01-2019	To	19-01-2019
16)	MR S DEY	17-01-2019	To	04-02-2019
17)	MD. A J ATIA	17-01-2019	To	21-01-2019
18)	MR. A DUTTA	17-01-2019	To	18-01-2019
19)	MR. G C PHUKAN	17-01-2019	To	18-01-2019
20)	MR. R GOSWAMI	17-01-2019	To	17-01-2019
21)	MR. M H LASKAR	17-01-2019	To	18-01-2019
22)	MR D C K HAZARIKA	17-01-2019	To	23-01-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,17th January 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
4	WP(C)/84/2019 FIXED	SUMIT KABRA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K MAHESWARI	SC, HEALTH AND F W
ADMISSION				
5	WP(C)/6232/2017 FIXED	SABHARAM MAZUMDAR Versus THE STATE OF ASSAM and 2 ORS.	MR.A D CHOUDHURY MR.D CHOUDHURY	MR.R BARUAHR-3 MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR.N M DUTTA(R-3)
6	WP(C)/3884/2018 FIXED	KAUSHIK DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. H K DEKA MR. D HAZARIKA MR. S K SINGHA	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 17/01/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
3)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
4)	MS. S PARVEEN	05-01-2019	To	31-01-2019
5)	MR. R P SINGH	17-01-2019	To	21-01-2019
6)	MR. A K DAS	07-01-2019	To	18-01-2019
7)	MS. S HAZARIKA	07-01-2019	To	18-01-2019
8)	MR. A PAUL	08-01-2019	To	28-01-2019
9)	MR. B DEB	11-01-2019	To	17-01-2019
10)	MR. U K NAIR	09-01-2019	To	18-01-2019
11)	MR. S K JAIN	10-01-2019	To	20-01-2019
12)	MR. P KATAKI	18-01-2019	To	24-01-2019
13)	MR. P KATAKI	28-01-2019	To	30-01-2019
14)	MR. R DAS	17-01-2019	To	17-01-2019
15)	MR S BORGHAIN	17-01-2019	To	19-01-2019
16)	MR S DEY	17-01-2019	To	04-02-2019
17)	MD. A J ATIA	17-01-2019	To	21-01-2019

18)	MR. A DUTTA	17-01-2019	To	18-01-2019
19)	MR. G C PHUKAN	17-01-2019	To	18-01-2019
20)	MR. R GOSWAMI	17-01-2019	To	17-01-2019
21)	MR. M H LASKAR	17-01-2019	To	18-01-2019
22)	MR D C K HAZARIKA	17-01-2019	To	23-01-2019
23)	MR. P J PHUKAN	17-01-2019	To	18-01-2019